

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.4443/2017

RADHEY SHYAM MISHRA

Appellant(s)

VERSUS

THE ELECTION COMMISSIONER OF INDIA
THROUGH ITS CHIEF ELECTION COMMISSIONER & ORS.

Respondent(s)

Date : 10-07-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s)

Petitioner-in-person

For Respondent(s)

Mr. Mohit D. Ram, AOR

Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed for by the petitioner, who is appearing
in-person, list the matter on 6th August, 2019.

(Chetan Kumar)
A.R.-cum-P.S.

(Anand Prakash)
Court Master